

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT)(Insolvency) No.764 of 2018

IN THE MATTER OF:

Atithi Narendra Patel & Anr

...Appellant

Vs

Dipco Pvt Ltd

...Respondents

For appellant: Dr. U.K. Chaudhary, Sr. Advocate, Mr. Nitin Mishra, Mr. Dhruv Gupta, Advocate,

Mr. Ritesh Khare, Advocate for the Intervenor.

For Respondent: Mr. Varun Singh, Mr. Gaurav Nair, Mr. Pranati Bhatnagar, Advocates for R1.

Mr. Abhishek Anand, Mr. Tushar Khare, Advocates.

ORDER

22.08.2019- Due to paucity of time, the appeal could not be taken up today. However, the matter being governed by I&B Code, 2016 has to be given priority. Post the appeal for hearing on **30th August, 2019**.

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn